

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/205/2017
NAME OF THE PETITIONER(S) : SECURO FACILITY MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.SATHIYA NARAYANAN A. Kaliannan	Counsel for Petitioner CA	J. Lathiyar H. Lathiyar M. Lathiyar
2	B. KRISHNAN	Dy RoC	

ORDER

Counsel for the Applicant present. Deputy RoC in person present and file the report.

The same is on record. The Application has been filed on behalf of the Director who stands disqualified by operation of Law. Therefore, the Applicant is directed to file an affidavit that the Applicant is one of the shareholders in the Company. Put up on 01.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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